

including construction of mini stadia, etc. in the rural areas.

- (ii) Grants to Rural Schools for purchase of non-consumable sports equipment and development of playground.
- (iii) Grants for Rural Sports Tournaments exclusively for rural areas.

The Central Government, however, has no proposal for constructing mini stadia in the villages all over the country.

#### National Policy for Empowerment of Women

63. SHRIMATI RENUKA CHOWDHURY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether a draft national policy for the empowerment of women into defacto power sharing equality is being chalked out;
- (b) if so, the details thereof; and
- (c) by when will it be finalised?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) to (c) A draft national policy for the empowerment of women has already been finalised. A copy is given in the annexure. [See Appendix 180, annexure No 2.]

#### केन्द्रीय विद्यालय संगठन कर्मचारी संघों द्वारा दिया गया ज्ञापन

64. श्री गोविन्दराम मिरी : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने केन्द्रीय विद्यालय संगठन कर्मचारी संघों की संयुक्त संघर्ष समिति के प्रतिनिधिमंडल द्वारा सितम्बर, 1996 में दिये ज्ञापन से संबंध में कोई द्विपक्षीय वार्ता की है ; और

(ख) यदि हां , तो तत्संबंधी ब्यौरा क्या हैं तथा यदि नहीं, तो इसके क्या कारण हैं ?

मानव संसाधन विकास मंत्रालय में शिक्षा विभाग मे राज्य मंत्री ( श्री मुही राम सैकिया ) : (क) और (ख) संयुक्त कार्रवाई सीमित जो कि गैर मान्यता प्राप्त संघ के साथ द्विपक्षीय बातचीत नहीं कि गई हैं । तथापि मान्यता प्राप्त संघों के साथ समय -समय पर आयोजित बैठकों में

उनके द्वारा उठाई गई ऐसी मांगों पर संगठन द्वारा चर्चा की गई / की जाती है ।

#### Elimination of Violence Against Women

65. SHRI IQBAL SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have formulated any National Policy for eliminating violence against women, particularly sexual abuse, and creating a mechanism for rehabilitating such victims;

(b) whether Government propose to remove the discrimination, against girl child in the family and outside and the projection of a positive image of the girl child in the country;

(c) if the replies to parts (a) and (b) be in the positive, the details thereof; and

(d) the steps being taken by Government for strict enforcement of laws against pre-natal sex selection and foeticide, female infanticide, child marriage, child abuse and child prostitution?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) (a) Yes, Sir. The Government of India have drafted a National Policy for the empowerment of Women, which inter-alia provides for elimination of all forms of violence against women and economic empowerment of women.

(b) and (c) Various programmes of action and advocacy are being implemented by the Government of India in the country for the welfare and development of women- and the girl child. With a view to regulate and prevent the misuse of modern pre-natal diagnostic techniques, particularly misuse for detection and selective abortion of female foetuses, Parliament enacted The Pre-natal Diagnostic Techniques (Regulation and Prevention of Misuse) Act, 1994.\* The Act came into force w.e.f. 1.1.1996. Attempts are also being made to project positive images of the girl child so as to bring about changes in societal attitudes towards them The Government has also initiated a media campaign to generate awareness on various Issues relating to the girl child. The National Plan of Action for the